

अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
'B' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री अमिताभ शुक्ला, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND**  
**SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

**S.A. No. 38/Chny/2024**

[In ITA No. 1803/Chny/2024]

निर्धारण वर्ष / Assessment Year : 2017-18

**Akshay Mercantile (P) Ltd.,**  
No.5-E, Moogambika Complex,  
4 Lady Desika Road, Mylapore,  
Chennai – 600 004.

**The ACIT,**  
vs. Central Circle – 2(1),  
Chennai.

**PAN: AAACA 6248H**

(प्रार्थक / Petitioner)

(प्रत्यर्थी/Respondent)

प्रार्थक की ओर से/Petitioner by  
प्रत्यर्थी की ओर से/Respondent by

: Shri Varun Ranganathan, Advocate  
: Ms. Anita, Addl.CIT

सुनवाई की तारीख/Date of Hearing

: 23.08.2024

घोषणा की तारीख/Date of Pronouncement

: 23.08.2024

**आदेश / O R D E R**

**PER MAHAVIR SINGH, VICE PRESIDENT:**

This stay petition is filed by the assessee seeking stay of outstanding demand of Rs.30,75,740/-.

2. When this stay petition was called for hearing, the Id.counsel for the assessee filed adjournment petition dated 23.08.2024 requesting that he is attending religious function due to which, he

cannot be present. This being a stay matter and assessee has no urgency, hence, this stay application is dismissed subject to liberty to file afresh as and when the assessee is ready for hearing.

3. In the result, the stay application filed by the assessee is dismissed.

Order pronounced in the open court at the time of hearing on 23<sup>rd</sup> August, 2024 at Chennai.

Sd/-

(अमिताभ शुक्ला)

**(AMITABH SHUKLA)**

लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह )

**(MAHAVIR SINGH)**

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,

दिनांक/Dated 23<sup>rd</sup> August, 2024

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. प्रार्थक / Petitioner
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT, Chennai
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.